

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 353 OF 2018 &
IA NOS. 1408 & 1407 OF 2018

Dated: 30th November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Mytrah Vayu (Som) Private Limited	Appellant(s)
Vs.		
Rajasthan Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant (s) : Mr. Hemant Sahai
Ms. Puja Priyadarshini
Mr. Nived V
Mr. Siva Girish
Mr. Dharmendra

Counsel for the Respondent (s) : Mr. Bipin Gupta
Mr. Paramhans for R-3 to R-6

ORDER

IA NO. 1407 OF 2018

(Appl. for exemption from filing certified copy of the impugned order)

The learned counsel, Mr. Hemant Sahai, appearing for the Appellant submitted that, the instant application has been filed by the Appellant, praying for exemption from filing certified copy of the impugned order. Further, he submitted that in the light of the submissions made and for the reasons stated in the application, the same may kindly be accepted and prayer sought in the application may kindly be granted in the interest of justice and equity. He undertakes to file the certified copy of the impugned order within 8 weeks' time.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

In the light of the statement made by the learned counsel appearing for the Appellant in the IA No.1407 of 2018 and the reasons stated therein, IA is allowed, subject to production of certified copy. The learned counsel for the Appellant is directed to file certified copy of the impugned order within a period of eight weeks i.e.

on or before 24.01.2019. With these observations, the instant IA stands disposed of.

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At the request of the learned counsel appearing for Respondent Nos. 3 to 6, one week time is granted to enable them to file the reply on main appeal as well as on interim application.

List the matter on **07.12.2018** as requested by the learned counsel appearing for the Respondent Nos. 3 to 6.

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(S.D. Dubey)
Technical Member
Bn/kt

(Justice N.K. Patil)
Judicial Member